

ORISSA HIGH COURT

FILING REPORT AS ON :13/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/52081/2024	M/S SAMVI HI FRESH FOODS PVT. LTD., BBSR VS M/S TROPICATURE AGRO PVT. LTD.	SAILAZA NANDAN DAS VS	// (//	
2	D-BLAPL/37640/2024	CHANDAN KUMAR SETHI VS STATE OF ODISHA	HARAPRASAD SAHU VS	DIGAPAHANDI /422 /2024 (//	AOR20220001268C202400009
3	D-BLAPL/37641/2024	PRAKASH PRADHAN VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// (//	AOR20220001558C202400210
4	D-BLAPL/37642/2024	ADMA BEKA VS STATE OF ODISHA	SARBESWAR SAHOO VS	PODIA PS /26 /2020 (//	AOD20220004505C202400084
5	D-BLAPL/37643/2024 BLAPL/12639/2024	DHARMA MALLICK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BALLIGUDA /22 /2023 ASSISTANT SESSIONS JUDGE,BALLIGUDA(Kandhamal) ST/0000007/2024	AOD20240000242C202400058
6	D-BLAPL/37644/2024 BLAPL/12633/2024	DHARMA MALLICK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	TUMUDIBANDHA /11 /2023 ASSISTANT SESSIONS JUDGE,BALLIGUDA(Kandhamal) ST/0000021/2024	AOD20240000242C202400059
7	D-BLAPL/37645/2024	SANAT KUMAR PURI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	KHANTAPADA /288 /2023 (//	AOR20220001558C202400209
8	D-BLAPL/37656/2024 BLAPL/12645/2024	JITU @ PADARABINDA PATTNAIK VS STATE OF ODISHA	KARUNAKAR GAYA VS	CRR1 /150 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000150/2024	
9	D-BLAPL/37660/2024	KARTIKA MAHAKUD @ KARTIKA VS STATE OF ODISHA	NARAYAN PRASAD MOHANTY VS	KEONJHAR TOWN /519 /2024 (//	AOR20220000977C202400004
10	D-BLAPL/37661/2024 BLAPL/12636/2024	B. GANESH @ B. GANAPATI VS STATE OF ODISHA	S.S.RAY (2) VS	GOLANTHARA (BERHAMPUR) /276 /2024 3RD ADDL.SESSION JUDGE CUM SPL.JUDGE,BERHAMPUR(Ganjam) ST/0000445/2024	
11	D-BLAPL/37663/2024 BLAPL/12641/2024	MARIA BENEDICT VS STATE OF ODISHA	SURYAKANTA JENA VS	CYBER CRIME AND ECONOMIC OFFENCE /48 /2024 J.M.F.C.,CHHENDIPADA(Anugul) GR/0001143/2024	

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12	D-BLAPL/37666/2024	ARUN KUMAR MAJHI VS STATE OF ODISHA	ABHAS MOHANTY VS	PHULBANI SADAR /48 /2022 () //	
13	D-BLAPL/37670/2024	SUSHANTA KUMAR PANI @ SUSHANTA PANI @ BANSIRA PANIGRAHI VS STATE OF ODISHA	SUSIRA PANIGRAHI VS	BARI RAMACHANDRAPUR /239 /2022 () //	
14	D-BLAPL/37673/2024	PATITA BEHERA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /488 /2024 () //	
15	D-BLAPL/37676/2024 BLAPL/12648/2024	RAMAKANTA GOND @ KANTA VS STATE OF ODISHA	UMAKANTA BARIK VS	RAIGHAR /298 /2024 N.G.N. CUM J.M.F.C.,RAIGHAR(Nabarangapur) GR/0000396/2024	
16	D-BLAPL/37677/2024	NETRA SAGARIA VS STATE OF ODISHA	SEPHALEE DAS VS	KOMNA PS /136 /2022 () //	
17	D-BLAPL/37680/2024	AKASH PRADHAN VS STATE OF ODISHA	NIRANJAN LENKA VS	KENDRAPARA SADAR /49 /2024 () //	
18	D-BLAPL/37681/2024	MANAS BEHERA @ THAKARA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SAHADEV KHUNTA /374 /2024 () //	
19	D-BLAPL/37683/2024	MANGAT RAM VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KALIMELA /181 /2021 () //	
20	D-BLAPL/37685/2024	AKASH MUKHI @ BADAL VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BARIPADA TOWN /565 /2024 () //	
21	D-BLAPL/37686/2024	KUNDAN MUKHI VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BARIPADA TOWN /565 /2024 () //	
22	D-BLAPL/37689/2024	NARAYAN NAYAK VS STATE OF ODISHA	ASIT KUMAR JENA VS	CHITRAKONDA /110 /2024 () //	
23	D-BLAPL/37690/2024	SANTOSH KUMAR MOHANTY @ PINTU	ASIT KUMAR JENA	LAXMIPUR /43 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/37692/2024	SONIA @ GOLARY @ JETIA	ASIT KUMAR JENA	CHITRAKONDA /110 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/37693/2024	SUNIL MEHER	SURYAKANTA DWIBEDI	PATNAGARH /349 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/37696/2024	NABIN KUMAR BIBHAR	SURYAKANTA DWIBEDI	PATNAGARH /2 /2009	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/37698/2024	HEMA @ MOHAMAD SAMS	SAPAN KUMAR LENKA	BHARATPUR PS /757 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/37699/2024	BIKASH MUKHI	DEEPAK KU SAHOO	PATTAMUNDAI /244 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/37700/2024	BALARAM MEHER	SAROJ KUMAR PADHY	SAMBALPUR VIGILANCE /19 /2024	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
30	D-BLAPL/37701/2024	AHIR MAYUR KUMAR	ANAND JENA	CYBER CRIME AND ECONOMIC OFFENCE /48 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/37702/2024	CHANDRAKANTA MALLICK @ GULU @ BULU	SAMVIT MOHANTY	ANGUL TOWN /542 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/37703/2024	KRUSHNA SWAIN @ KATAKI	JYOTIRMAYA SAHOO	DIGAPAHANDI /306 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/37705/2024	SARAT KUMAR GOUDA	JYOTIRMAYA SAHOO	BUGUDA /216 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/37709/2024	BIKRAM KUMAR SAHOO	KABIRAJ PRADHAN	NACHUNI /11 /2023	
		VS	VS	()	

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35	D-BLAPL/37711/2024	STATE OF ODISHA MOHAMMED ALI VS	PRADEEP KUMAR MOHANTY VS	// CYBER CRIME AND ECONOMIC OFFENCE /48 /2024 ()	
36	D-BLAPL/37713/2024	STATE OF ODISHA BHOSKO SARAF @ BHASKO SARAF @ BHUSKO SARAF VS	SATIYA NARAYAN MISHRA 4 VS	// KHARIAR /265 /2024 ()	
37	D-BLAPL/37715/2024	STATE OF ODISHA LITU DEBI PRASAD DAS VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /151 /2024 ()	
38	D-BLAPL/37720/2024	STATE OF ODISHA SAHADEV RAY VS	SEVATI SOREN VS	// BRAJARAJNAGAR /273 /2024 ()	
39	D-BLAPL/37722/2024	STATE OF ODISHA SAROJ JENA @ SAROJ KUMAR JENA VS	PRADIPTA BEURA VS	// / /0 ()	
40	D-BLAPL/37723/2024	STATE OF ODISHA KIRAN KUMAR BARIK VS	DEBASHIS ROUTRAY VS	// BALIANTA P.S. /430 /2024 ()	
41	D-BLAPL/37726/2024	STATE OF ODISHA SHARUK KHAN VS	RASHMIKANTA MAHALIK VS	// BARBIL /109 /2023 ()	
42	D-BLAPL/37737/2024	STATE OF ODISHA BALARAM DAS VS	LALATENDU SAMANTARAY VS	// KHALLIKOTE /949 /2024 ()	
43	D-BLAPL/37741/2024	STATE OF ODISHA ANANTA DIGAL VS	SATYA RANJAN MULIA VS	// SPECIAL CRIME UNIT /8 /2024 ()	
44	D-BLAPL/37743/2024	STATE OF ODISHA SOUMYA RANJAN PANDA VS	TARA PRASAD MOHAPATRA VS	// / /0 ()	
45	D-BLAPL/37744/2024	STATE OF ODISHA PABANA BARIKA @ PRAKASH @ JHADIA VS	SARAT KUMAR JENA VS	// / /0 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/37746/2024	CHINMAYA KUMAR ROUT @ CHIKU VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BALIAPANDA /147 /2022 () //	
47	D-BLAPL/37747/2024	KARTIKA DAS VS STATE OF ODISHA	ASHUTOS DASH VS	JHARSUGUDA /486 /2023 () //	
48	D-BLAPL/37749/2024	BIDYADHAR AJAGAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	PAIKMAL /169 /2024 () //	
49	D-BLAPL/37750/2024	PAPU @ DIPU DAS VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	SEA BEACH /263 /2024 () //	
50	D-BLAPL/37751/2024	RAJIB RANA VS STATE OF ODISHA	AMITAV TRIPATHY VS	BOLANGIR SADAR /502 /2024 () //	
51	D-BLAPL/37752/2024	UMESH CHANDRA RANA VS STATE OF ODISHA	AMITAV TRIPATHY VS	BOLANGIR SADAR /502 /2024 () //	
52	D-BLAPL/37755/2024	RASMITA PATTANAYAK VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	PIRAHAT P.S /212 /2024 () //	
53	D-BLAPL/37757/2024	LOKANATH MALLICK VS STATE OF ODISHA	AMIT BISWAL VS	/ /0 () //	
54	D-BLAPL/37760/2024	GANESH MALLICK VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	AIR FIELD P.S. /226 /2024 () //	
55	D-BLAPL/37762/2024	NIBASI JENA VS STATE OF ODISHA	BISWAJIT MOHANTY VS	/ /0 () //	
56	D-BLAPL/37764/2024	MANOJ RAJ VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /238 /2024 () //	
57	D-BLAPL/37766/2024	SATYANARAYAN MUKHARJEE@DUIAN	BAISHNAB CHARAN PATRA	//	AOR20220000753C202400011

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/37774/2024	USTAD JAKIR HUSSAIN @ ANWAR HUSSAIN @ KUTUB	MULYA RATNA PANDA	BARBIL /147 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/37775/2024	ABHIMANYU KAR	JAYANTA KUMAR MAJHI	NILGIRI /272 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/37780/2024	KANHU CHARAN BEHERA	CHIRANJIB ROUT	N.T.P.C. /140 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/37790/2024	SAKIR SEKH	NIKUNJA KUMAR ROUT	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/37791/2024	PRAKASH SAHU	SARAT KUMAR JENA	GAISILET /131 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/37792/2024	NARESH BHARASAGARIA	DURGA PRASAD S.MALLICK	MURIBAHAL /81 /2018	AOD20240000510C202400015
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CMAPL/52035/2024	RAGHUKUL TILAK BISWAL	ADV.	//	
		VS	VS	()	
		NILAM BISWAL@BEHERA		//	
65	D-CMAPL/52065/2024	BAIRAGI CHARAN PANDA	ADV.	//	
		VS	VS	()	
		SASWAT MISHRA		//	
66	D-CMAPL/52132/2024	SANDHYA ROUTRAY	ADV.	//	
		VS	VS	()	
		KASINATH JENA		//	
67	D-CMAPL/52140/2024	NAMITA SAMANTARY	ADV.	//	
		VS	VS	()	
		SULOCHANA SAMANTARAY		//	
68	D-CMP/52072/2024	SUKANTA KAR	SUKANTA KUMAR NAYAK	//	
		VS	VS	()	

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69	D-CONTC/51996/2024	GANGADHAR KAR BANALATA MISHRA VS	ADV. VS	// // 0	
70	D-CONTC/52008/2024	AMULYA KUMAR PRADHAN, DISTRICT EDUCATION OFFICER, SUNDARGARH PITAMBARA ROUT VS	ADV. VS	// // 0	
71	D-CONTC/52022/2024	SATYABRATA SAHU, I.A.S. DILLIP PANDA VS	ADV. VS	// // 0	
72	D-CONTC/52024/2024	P.ANVESHA REDDY, I.A.S. SADASIBA BISWAL VS	ADV. VS	// // 0	
73	D-CONTC/52027/2024	NIRANJAN BEHERA, DISTRICT EDUCATION OFFICER, JAGATSINGHPUR DIBYABHARATI NAYAK @ MAHAPATRA VS	PRIYABRATA MOHAPATRA VS	// // 0	
74	D-CONTC/52030/2024	NARAYAN SAHOO, B.D.O., KANAS NIRANJAN PATRA VS	ADV. VS	// // 0	
75	D-CONTC/52036/2024	NIRANJAN BEHERA, D.E.O., JAGATSINGHPUR KRANTI RATHA VS	ADV. VS	// // 0	
76	D-CONTC/52057/2024	PRAVAKAR BISWAL, DIST. LABOUR OFFICER, KHORDHA MD.MOTIULLAH VS	ADV. VS	// // 0	
77	D-CONTC/52059/2024	MANORANJAN MALLIK, DIRECTOR, SECONDARY EDUCATION, BBSR MONALI MALLIK VS	ASHOK KUMAR SAHOO VS	// // 0	
78	D-CONTC/52089/2024	MANISHA BANARJEE, I.A.S. BALARAM KHETI VS	ADV. VS	// // 0	
79	D-CONTC/52093/2024	ER. NARESH KUMAR BARIK, EXECUTIVE ENGINR., TEL IRRIGATION DIVISION, SONEPUR KHURDA SPORTS ASSOCIATION VS	BISHWARANJAN SAHU VS	// // 0	
		BIBHAS RANJAN PANIGRAHI, O.A.S.		//	

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80	D-CONTC/52098/2024	PRATAP KUMAR SETH VS KUKUMINA DAS, REGISTRAR, FAKIR MOHAN UNIVERSITY, BALASORE	ADV. VS	// ()	
81	D-CONTC/52099/2024	KSHIROD PRASAD ROUT VS SATYABRATA SAHU, IAS, KHORDHA	RANJIT MOHANTY VS	// ()	AOD20240000639C202400031
82	D-CRLA/37655/2024	SAIAN @ SANATAN PATRA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	GONDIA /94 /2024 ()	
83	D-CRLA/37662/2024	BIBHUNANDAN KESHORI NAYAK VS STATE OF ODISHA(VIG.)	DEBA PRASAD DAS VS	VIGILANCE PS (BERHAMPUR) /58 /2017 ()	
84	D-CRLA/37665/2024	SUBALA@SUBAL BISWAL VS STATE OF ODISHA	JAGABANDHU SAHU VS	AGALPUR /186 /2024 ()	
85	D-CRLA/37694/2024	SANTOSH BISWAL VS STATE OF ODISHA	JAGANNATH KAMILA VS	SAHADEV KHUNTA /3 /2024 ()	
86	D-CRLA/37724/2024	HIMANSHU SEKHAR MAJHI VS STATE OF ODISHA	SITIKANT MISHRA VS	/ /0 ()	
87	D-CRLA/37739/2024	CHAKRADHAR NAYAK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SARAT /17 /2017 ()	
88	D-CRLA/37793/2024	BABJI RANA VS STATE OF ODISHA	M.R.DASH VS	GOSANINUAGAM /11 /2013 ()	
89	D-CRLMA/37675/2024	GOBINDA CHANDRA BARIK VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	/ /0 ()	
90	D-CRLMC/37658/2024	DURGA CHARAN SAHOO @ BEHERA VS STATE OF ODISHA	SAMVIT MOHANTY VS	BALIKUDA /154 /2022 ()	
91	D-CRLMC/37659/2024	SRI SRI RADHA MADAN MOHAN GOSALA AND SRI PRABHU KUMAR SETHI	PRABHU KUMAR SETHI	R.UDAYAGIRI /161 /2024	

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		STATE OF ODISHA		//	
92	D-CRLMC/37704/2024	SIBA RAM SUANSIA @ SHIBARAM SUANSIA	JYOTIRMAYA SAHOO	KODALA /106 /2011	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/37708/2024	ANIL TODI	SUSANTA SEKHAR PARIDA	/ /0	
		VS	VS	()	
		UNION OF INDIA		//	
94	D-CRLMC/37719/2024	AJIT KUMAR SUNDHI	TIRTH KUMAR SAHU	POTTANGI /37 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/37725/2024	SRI SRI RADHA MADAN MOHAN GOSALA AND SRI PRABHU KUMAR SINGH	PRABHU KUMAR SINGH	RAYAGADA /91 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/37730/2024	NIDHI HARIJAN @ NIDHI BAGH @ HARIJAN	JYOTIRMAYA SAHOO	PAPADAHANDI /267 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/37733/2024	DR. SATYAPRIYA SINGH	TUSAR KUMAR MISHRA	MAHILA P.S. BUXIBAZAR /4 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/37745/2024	KARTIKA LAMA@BAHADUR	PRANAYA KUMAR MAHARAJ	JEYPORE SADAR /211 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/37758/2024	NAREN@NARENDRA SAHU	KABIR KUMAR JENA	KATARBAGA /152 /2020	AOD20240000733C202400013
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/37759/2024	KARTIKA LAMA@BAHADUR	PRANAYA KUMAR MAHARAJ	JEYPORE SADAR /222 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/37768/2024	CHANDAN KUMAR SAHOO	MALAYA KUMAR MISHRA	/ /0	
		VS	VS	()	
		SUMITRA SAHOO		//	
102	D-CRLMC/37771/2024	KARTIKA LAMA@BAHADUR	PRANAYA KUMAR MAHARAJ	JEYPORE SADAR /196 /2020	
		VS	VS	()	

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103	D-CRLMC/37773/2024	STATE OF ODISHA GIRIDHARI MANDAL VS	AMULYA RATNA PANDA VS	// / /0 ()	
104	D-CRLMC/37777/2024	STATE OF ODISHA KARTIKA LAMA@BAHADUR VS	PRANAYA KUMAR MAHARAJ VS	// JEYPORE SADAR /61 /2021 ()	
105	D-CRLMC/37778/2024	STATE OF ODISHA MANASI DAS VS	DEBASHIS NANDA VS	// JATNI P.S. /372 /2020 ()	
106	D-CRLMC/37779/2024	STATE OF ODISHA KARTIKA LAMA@BAHADUR VS	PRANAYA KUMAR MAHARAJ VS	// JEYPORE SADAR /85 /2021 ()	
107	D-CRLMC/37782/2024	STATE OF ODISHA KARTIKA LAMA@BAHADUR VS	PRANAYA KUMAR MAHARAJ VS	// JEYPORE SADAR /40 /2021 ()	
108	D-CRLMC/37783/2024	STATE OF ODISHA KARTIKA LAMA@BAHADUR VS	PRANAYA KUMAR MAHARAJ VS	// JEYPORE SADAR /132 /2021 ()	
109	D-CRLMC/37785/2024	STATE OF ODISHA DIPTIMANI KUMBHAR VS	SUSHANTA KUMAR JOSHI VS	// TITILAGARH /253 /2024 ()	
110	D-CRLMC/37788/2024	STATE OF ODISHA PRASANTA KUMAR SAHU VS	BIJAYA KUMAR RAGADA VS	// BHATILI /158 /2017 ()	
111	D-CRLMC/37797/2024	STATE OF ODISHA SK.AZAD ALI@SK.AZAD VS	BINI MISHRA VS	// NIMAPADA /180 /2002 ()	
112	D-CRLMP/37678/2024	STATE OF ODISHA RANISH DHAL VS	RAKESH KUMAR ROUSTRAY VS	// / /0 ()	
113	D-CRLMP/37772/2024	STATE OF ODISHA BINOD KUMAR JENA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// BALIKUDA /419 /2024 ()	AOR20220001297C202400127

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114	D-CRLMP/37787/2024	GOPINATH SETHY VS SUPDT. OF POLICE, PURI	DURGA PRASANA DAS VS	// () //	
115	D-CRLREV/37710/2024	RANJAN KUMAR SAHU VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	BALLIGUDA /44 /2024 () //	
116	D-CRLREV/37712/2024	BHOLANATH PANDEY VS SWAYAM SIDDHA SAHU	MOHAMMAD MUSTAQ ANSARI VS	MAHILA PS SAMBALPUR /42 /2023 () //	
117	D-CRLREV/37728/2024	DEBENDRA KUMAR PANDA VS STATE OF ODISHA(VIG.)	JAJATI KESHARI KHUNTIA VS	CUTTACK VIGILANCE /72 /2011 () //	
118	D-CRLREV/37748/2024	RAJU @ RAJMOHAN BHOTRA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KOSAGUMUDA /10 /2010 () //	
119	D-CRLREV/37763/2024	SUBAS CHANDRA BARIK@SUBASH CHANDRA BARIK VS STATE OF ODISHA	KARTHA SARATHI DAS VS	BALASORE VIGILANCE /30 /2013 () //	AOD20240000362C202400047
120	D-FAO/52025/2024	KHUDIYA DEVI VS UNION OF INDIA	SATYABAN SAHOO VS	// () //	
121	D-FAO/52028/2024	ANITA DEVI VS UNION OF INDIA	SATYABAN SAHOO VS	// () //	
122	D-MATA/51990/2024	SUBBRAT UPADHYAYA VS UDDHABA SADANGI	RANJAN BARIK VS	// () //	AOR20220004219C202400002
123	D-OTAPL/52101/2024	PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE VS M S BHARAT SANCHAR NIGAM LTD	Ms Kant Satapathy VS	// () //	AOR20220001780C202400074
124	D-RPFAM/52069/2024	ANSHUMAN SUBUDHI VS SUDIPTA PRIYADARSGINI	RABINDRA NATH PRUSTY VS	// () //	
125	D-RPFAM/52080/2024	JYOTI PRAKASH BEHERA	JAYADEBA BEHERA	//	

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		VS	VS	()	
126	D-RPFAM/52114/2024	RUKMANI BISOSYI MANASI BEHERA	LINGARAJ SARANGI	//	
		VS	VS	()	
127	D-RPFAM/52142/2024	DAYANIDHI BEHERA RUPES SWAIN @ RUPESH KUMAR SWAIN	BAIJAYANTI MOHANTY	//	
		VS	VS	()	
128	D-RSA/52129/2024	PRANITA KHUNTIA SUSHAMA JENA @ BEDANTA	BIBEKANANDA BHUYAN	//	
		VS	VS	()	
129	D-RVWPET/52062/2024	ABHISEK PODAR RAMAKANTA JANI	ADV.	//	
		VS	VS	()	
130	D-RVWPET/52074/2024	STATE OF ODISHA SUSHIL KUMAR KAR	SWAPNA KUMAR OJHA	//	
		VS	VS	()	
131	D-TRP(C)/52002/2024	STATE OF ODISHA SRUSTIDHARA BEHERA	BHASKAR CHANDRA PANDA	//	
		VS	VS	()	
132	D-TRP(C)/52038/2024	JAYDEV MANDAL SMITASHREE KABI @ DAS	SRICHARAN DAS	//	
		VS	VS	()	
133	D-TRPCRL/37761/2024	SISIRA KUMAR DAS SABITA BARADA	RABINDRA NATH BARIK	SARANAKUL /68 /2024	AOR20220004220C202400030
		VS	VS	()	
134	D-WA/51981/2024	STATE OF ODISHA STATE OF ODISHA	PRAVAT KUMAR PANDA , A.S.C	//	LOD20240000200C202400265
		VS	VS	()	
135	D-WA/51982/2024	SUMIT KUMAR PADHAN STATE OF ODISHA	SANJAY RATH, A.G.A.	//	LOD20240000172C202400349
		VS	VS	()	
136	D-WA/51983/2024	BALUNKESWAR BISWAL STATE OF ODISHA	A.G.A..	//	LOD20240000200C202400266
		VS	VS	()	

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137	D-WA/51984/2024	JANAKI SETH STATE OF ODISHA VS NIKUNJA KISHORE MOHANTY	SANJAY RATH ,A.G.A VS	// // ()	LOD20240000200C202400270
138	D-WA/51985/2024	STATE OF ODISHA VS HARAPRIYA NANDA	JAYANTA KUMAR BAL VS	// // ()	LOD20240000194C202400273
139	D-WA/52014/2024	PUSPALATA MISHRA VS BOARD OF SECONDARY EDUCATION, ODISHA	SUSHANTA KUMAR MISHRA VS	// // ()	
140	D-WA/52040/2024	LAXMAN KUMAR PRADHAN VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// // ()	
141	D-WA/52066/2024	UNION OF INDIA VS BAGADI LAKSHML PATHI	BISWAJIT MAHARANA, (C.G.C.) VS	// // ()	
142	D-WA/52112/2024	MANAGING COMMITTEE OF SANGRAMI RABISINGH VS STATE OF ODISHA	MANISH KUMAR SAH VS	// // ()	
143	D-WA/52123/2024	BIBHUTI BHUSAN PATI VS REGIONAL MANAGER, L.I.C., BIHAR	SAMIR KUMAR MISHRA, (SR.ADV.) VS	// // ()	
144	D-WP(C)/51986/2024	AMULYA DAS @ AMULYA KUMAR DAS VS STATE OF ODISHA	JYOTI RANJAN DEO VS	// // ()	AOR20220001593C202400032
145	D-WP(C)/51987/2024 WP(C)/31589/2024	M/S KALE AND CO, KOLKATA VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// // ()	
146	D-WP(C)/51988/2024 WP(C)/31591/2024	G.D.MINING PVT. LTD., KOLKATA VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// // ()	
147	D-WP(C)/51989/2024 WP(C)/31601/2024	SABITA PATEL VS COLLECTOR, SUNDARGARH	SOU MENDRA PATTANA I K VS	// // ()	

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148	D-WP(C)/51991/2024 WP(C)/31585/2024	BIRAM BANKIRA VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //	
149	D-WP(C)/51992/2024	SRIKANTA KUMAR MAIKAP VS UNION OF INDIA	SOUMENDRA PATTANAİK VS	// 0 //	
150	D-WP(C)/51993/2024	RASHMIKANTA MUDULI VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //	
151	D-WP(C)/51994/2024 WP(C)/31637/2024	LOKANATH BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
152	D-WP(C)/51995/2024 WP(C)/31646/2024	UMERI DISTILLERY PVT. LTD.,KORAPUT VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
153	D-WP(C)/51997/2024	PREMANANDA AYACH VS STATE OF ORISSA	KIRTAN DANG VS	// 0 //	
154	D-WP(C)/51998/2024	SUKANTA KUMAR BEHERA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //	
155	D-WP(C)/51999/2024 WP(C)/31593/2024	SABITA MOHANTY VS LAXMIPRIYA JENA	SOUMIK SPANDAN TRIPATHY VS	// 0 //	
156	D-WP(C)/52000/2024 WP(C)/31595/2024	BHIMSEN SAHOO VS MAHANADI COALFIELDS LIMITED, JAGANNATH AREA, TALCHER	BIBHU PRASAD PANDA VS	// 0 //	
157	D-WP(C)/52001/2024 WP(C)/31641/2024	THE MANAGING DIRECTOR, ORISSA STATE COOPERATIVE MINERAL PRODUCERS FEDERATION LTD. (OMFED), BBSR VS THE PRESIDING OFFICER, LABOUR COURT, BBSR	VS VS	// 0 //	
158	D-WP(C)/52003/2024	PINTU SAMAL VS UNION OF INDIA	SOUMYA MISHRA VS	// 0 //	
159	D-WP(C)/52004/2024	RAMA CHANDRA SAHOO @ RAM CHANDRA SAHOO	SOUMYA MISHRA	//	

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		VS	VS	0	
		UNION OF INDIA		//	
160	D-WP(C)/52005/2024	KASTU SAHOO	SOUMYA MISHRA	//	
		VS	VS	0	
		UNION OF INDIA		//	
161	D-WP(C)/52006/2024	RAIMAT MARNDI	BUDHIRAM DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/52007/2024	SANTANU KUMAR DAS	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		UNION OF INDIA		//	
163	D-WP(C)/52009/2024	BEENAPANI DEGREE COLLEGE, DHUMABHATA, BOPARNA KUMAR MISHRA		//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/52010/2024	SANJAYA KUMAR MOHANTY	SATYABRATA MOHANTY (1)	//	
	WP(C)/31657/2024	VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/52011/2024	M/S. S.K.PLYWOOD, CUTTACK	SATYAJIT PATTANAİK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/52012/2024	SUDIPTA KUMAR SATAPATHY	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/52013/2024	MADHAB KUMAR GOAL	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/52015/2024	KESHAB CHANDRA NAYAK	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/52016/2024	JADUNATH MAHAPATRA	JAYAKRISHNA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/52017/2024	SANJIB KUMAR MOHAPATRA	SOUMYA MISHRA	//	
	WP(C)/31622/2024	VS	VS	0	

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171	D-WP(C)/52018/2024	STATE OF ODISHA BABULI PRADHAN VS	AMITAV DAS VS	// // 0	
172	D-WP(C)/52019/2024	STATE OF ODISHA JAGANNATH JENA VS	RAMA CHANDRA JENA VS	// // 0	
173	D-WP(C)/52020/2024	STATE OF ODISHA B-ONE BUSINESS HOUSE PRIVATE LIMITED, KHORDHA VS	DEBANGUNI RAJGURU MOHAPATRA VS	// // 0	
174	D-WP(C)/52021/2024 WP(C)/31616/2024	STATE OF ODISHA MAHURI HEMBRAM VS	THE DY. GENERAL MANAGER (ELECTRICAL), TPCODL, KHORDHA BIDESH RANJAN BEHERA VS	// // 0	
175	D-WP(C)/52023/2024	STATE OF ODISHA RAMESH CHANDRA OJHA VS	RATIKANTA MOHAPATRA VS	// // 0	
176	D-WP(C)/52026/2024	STATE OF ODISHA SHREEMAYEE SWETA SNIGDHA MISHRA VS	BANSHIDHAR SATAPATHY VS	// // 0	
177	D-WP(C)/52029/2024	STATE OF ODISHA KULAMANI BHOI VS	DIGAMBARA MISHRA VS	// // 0	
178	D-WP(C)/52031/2024	STATE OF ODISHA RABINDRA NATH PRADHAN VS	JYOTIRMAY GUPTA VS	// // 0	
179	D-WP(C)/52032/2024	STATE OF ODISHA ABHISHEK PATNAIK VS	SOUBHAGYA SWAIN VS	// // 0	AOR20220001296C202400012
180	D-WP(C)/52033/2024	STATE OF ODISHA MADAN MOHAN GUPTA VS	GANESH PRASAD SAMAL VS	// // 0	
181	D-WP(C)/52034/2024	STATE OF ODISHA JAMUNA HEMBRUM VS STATE OF ORISSA	GYANESWAR SATPATHY VS	// // 0 //	

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182	D-WP(C)/52037/2024	BIJAYA KUMAR CHOUDHURY VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //	
183	D-WP(C)/52039/2024	LAXMIDHAR NATH VS TATA CAPITAL HOUSING FINANCE LTD., MUMBAI	SURESH KUMAR PANDA VS	// 0 //	
184	D-WP(C)/52041/2024	SANJIB KUMAR JENA VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	// 0 //	
185	D-WP(C)/52042/2024	RAMESH CHANDRA SETHI VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //	
186	D-WP(C)/52043/2024	ITISHREE MOHANTY VS STATE OF ODISHA	DEBARANJAN RAY VS	// 0 //	
187	D-WP(C)/52044/2024	DINDAYAL SHAH VS STATE OF ODISHA	SUBHAM SHARMA VS	// 0 //	
188	D-WP(C)/52045/2024	KHULANA SETHI VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //	
189	D-WP(C)/52046/2024	M/S ASHOK KUMAR SINGH, JHARSUGUDA VS ASST. COMMISSIONER, GST AND CENTRAL EXCISE, JHARSUGUDA DIVISION	KAJAL SAHOO VS	// 0 //	
190	D-WP(C)/52047/2024	M/S.PARADEEP PHOSPATES LTD, OLD TOWN, BBSR VS ASSISTANT COMMISSIONER, GST, BBSR	KAJAL SAHOO VS	// 0 //	
191	D-WP(C)/52048/2024	SABITA BEHERA VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //	
192	D-WP(C)/52049/2024	JAYASHREE PATTANAYAK VS UNION OF INDIA	ADYASIDHI MISHRA VS	// 0 //	
193	D-WP(C)/52050/2024	JUGMAJYOTI PANDA	MANAS RANJAN KHATUA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/52051/2024	KAILASH CHANDRA RATH	PRAVAT KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/52052/2024	ABHISHEK PATNAIK	SOUBHAGYA SWAIN	//	AOR20220001296C202400013
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/52053/2024	KALPANA SINGH	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/52054/2024	GANESHWARA SAHOO	BIBHU PRASAD TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/52055/2024	PRIYANKA MAYEE MAHARANA	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/52056/2024	ANANGA KUMAR SINGH	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/52058/2024	RITANJALI @ REETANJALI NAYAK	PRAJIT KUMAR PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/52060/2024	SASHI DEI	MANAS RANJAN KHATUA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/52061/2024	KUSUMABALA BARIK	LAMBODAR PRADHAN	//	
		VS	VS	0	
		THE TAHASILDAR, MARSHAGHAI, KENDRAPARA		//	
203	D-WP(C)/52063/2024	M/S.HOTEL SURAJ PALACE, BBSR	SUVASHISH PATTANAIAK	//	
		VS	VS	0	
		M/S. PLANET HOSPITALITY SERVICES, BBSR		//	
204	D-WP(C)/52064/2024	KASHINATH KANDI	RANJIT KUMAR LENKA	//	
		VS	VS	0	

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205	D-WP(C)/52067/2024	STATE OF ODISHA RASMITA SWAIN VS	SAIBRATA RATH VS	// // 0	
206	D-WP(C)/52068/2024	STATE OF ODISHA M/S BAJARANGBALI COAL AGENCY AND S.L FILLING VS	STATE OF ODISHA M/S BAJARANGBALI COAL AGENCY AND S.L FILLING VS	// // 0	
207	D-WP(C)/52070/2024	ADDITIONAL CT AND GST OFFICER, CT AND GST CIRCLE, DHENKANAL SUKRU CHANDRA DALAI VS	ANIL KUMAR DAS VS	// // 0	
208	D-WP(C)/52071/2024	STATE OF ODISHA CHANDRAMA SAHOO VS	SUBHASIS MOHAPATRA VS	// // 0	
209	D-WP(C)/52073/2024	STATE OF ODISHA ARJUN PARAJA VS	MANORANJAN PADHY VS	// // 0	AOD20220003086C202400010
210	D-WP(C)/52075/2024	STATE OF ODISHA KAMADEV BISWAL VS	ANANTA NARAYAN PATTANAYAK VS	// // 0	
211	D-WP(C)/52076/2024	STATE OF ODISHA SANJEEB KUMAR SAHU VS	PRASANTA KUMAR TRIPATHY VS	// // 0	
212	D-WP(C)/52077/2024	STATE OF ODISHA NANI GOPAL VS	LAMBODAR PRADHAN VS	// // 0	
213	D-WP(C)/52078/2024	THE TAHASILDAR, MAHAKALAPARA, KENDRAPARA KUNJA BIHARI NAYAK VS	MANORANJAN PADHY VS	// // 0	AOD20220003086C202400011
214	D-WP(C)/52079/2024	STATE OF ODISHA PRADEEP KUMAR TRIPATHY VS	SAPAN KUMAR PAL VS	// // 0	
215	D-WP(C)/52082/2024	STATE OF ODISHA ANAMA BAGARTI VS	SASWATI MOHAPATRA VS	// // 0	
		STATE OF ODISHA		//	

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216	D-WP(C)/52083/2024	BHAGIRATHI CHHOTARAY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //	
217	D-WP(C)/52084/2024	NILIMA TRIPATHY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //	
218	D-WP(C)/52085/2024	YASHOBANTA NAIK VS STATE OF ODISHA	SWAPNIL ROY VS	// () //	AOR20220001600C202400091
219	D-WP(C)/52086/2024	BISHESWAR SAHU VS STATE OF ODISHA	SWAPNIL ROY VS	// () //	AOR20220001600C202400092
220	D-WP(C)/52087/2024	SANTOSH KUMAR CHAND VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //	
221	D-WP(C)/52088/2024	SURENDRA BHAGAT VS STATE OF ODISHA	SWAPNIL ROY VS	// () //	AOR20220001600C202400093
222	D-WP(C)/52090/2024	NRUSINGHA BASTIA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// () //	AOR20220001591C202400002
223	D-WP(C)/52091/2024	CHHABIL KUMAR BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //	
224	D-WP(C)/52092/2024	NARASINGHA SAHU VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// () //	AOR20220001789C202400038
225	D-WP(C)/52094/2024	LEENA MISHRA VS SURAJ KUMAR MATWANI @ MOTIWALA	BANSHIDHAR BAUG VS	// () //	AOR20220002374C202400027
226	D-WP(C)/52095/2024	ARUN KUMAR SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //	
227	D-WP(C)/52096/2024	SATYANARAYAN BASTIA	Sambeet Pattanayak	//	AOR20220001591C202400003

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/52097/2024	RAJU PATRA	KANANBALA ROY CHOUDHURY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/52100/2024	RABINDRA KUMAR NAYAK	GOPINATH MISHRA	//	
		VS	VS	()	
		LEARNED ADDL. COMNR CONSOLIDATION AND SETTLEMENT, NAYAGARH		//	
230	D-WP(C)/52102/2024	MANMOHAN SETHI	KANANBALA ROY CHOUDHURY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/52103/2024	SABITRI BESAN	Pramod Ranjan Behera	//	AOD20220003518C202400018
		VS	VS	()	
		ADDL. COMMISSIONER SETTLEMENT AND CONSOLIDATION		//	
232	D-WP(C)/52104/2024	SATYABRATA OJHA	PRASANTA KUMAR JENA	//	
		VS	VS	()	
		ROURKELA BAR ASSOCIATION, SUNDERGARH		//	
233	D-WP(C)/52105/2024	DEBRAJ BEHERA	CHITTA RANJAN PATTNAIK	//	
		VS	VS	()	
		UNION OF INDIA		//	
234	D-WP(C)/52106/2024	UTKAL KESHORI DAS	DHARMENDRA SETHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/52107/2024	MURALIDHAR JENA	JAGAJIBAN PRADHAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/52108/2024	M/S. COASTAL CONSTRUCTION, JAGATSINGHPUR	ASIT KUMAR DASH	//	
		VS	VS	()	
		THE CHIEF COMMISSIONER OF CT AND GST, CUTTACK		//	
237	D-WP(C)/52109/2024	M/S COASTAL CONSTRUCTION, JAGATSINGHPUR	ASIT KUMAR DASH	//	
	WP(C)/31656/2024	VS	VS	()	
		THE CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK		//	
238	D-WP(C)/52110/2024	DR.MADAN MOHAN MOHANTY	AMIT KUMAR SAA	//	
		VS	VS	()	

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239	D-WP(C)/52111/2024	STATE OF ODISHA PURAN MAJHI VS	SUSHANTA KUMAR JOSHI VS	// // 0	
240	D-WP(C)/52113/2024	A.O.CUM ASST. CONSERVATOR OF FOREST, BOLANGIR SUKANTA KUMAR DEHURY VS	ANIRUDH SANGANERIA VS	// // 0	
241	D-WP(C)/52115/2024	TP WESTERN ODISHA DISTRIBUTION LIMITED (TPWODL), SAMBALPUR RABINDRANATH SAHOO VS	NITYANANDA BEHURIA VS	// // 0	
242	D-WP(C)/52116/2024	A.O., THE URBAN CO-OPERATIVE BANK LTD, TINIKONIA BAGICHA,CUTTACK DEBASIS SAHOO VS	SACHIDANANDA SAHOO VS	// // 0	
243	D-WP(C)/52117/2024	THE COLLECTOR AND DISTRICT MAGISTRATE, ANGUL TRILOCHAN MOHANTY VS	DURGA PRASANA DAS VS	// // 0	
244	D-WP(C)/52118/2024	TAHASILDAR CHANDBALI SARAT CHANDRA PRADHAN VS	SAROJA KANTA SAMAL VS	// // 0	
245	D-WP(C)/52119/2024	STATE OF ODISHA M/S PALTRONICS ALLIED INDUSTRIES PVT LTD,BBSRANMAY MISHRA VS	SARANMAY MISHRA VS	// // 0	
246	D-WP(C)/52120/2024	UNION OF INDIA M/S. METACHEM ENTERPRISES, ROURKELA, SUNDARBAN VS	BRABHU PRASAD MOHANTY VS	// // 0	
247	D-WP(C)/52121/2024	STATE OF ODISHA SATYA SAHU VS	SUSHANTA KUMAR JOSHI VS	// // 0	
248	D-WP(C)/52122/2024	STATE OF ODISHA BASANTA KUMAR BAL VS	LAXMIKANTA MOHANTY VS	// // 0	
249	D-WP(C)/52124/2024	STATE OF ODISHA SABITRI CHHANDA VS	JIBARDHAN MENDALI VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :13/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/52125/2024	INSECTIKA BIOTECH PRIVATE LIMITED, BBSR VS	NISHIKANTA MOHAPATRA VS	// 0	
251	D-WP(C)/52126/2024	ICAR- CENTRAL INSTITUTE OF FRESHWATER AQUACULTURE (ICAR-CIFA), BBSR ROSHAN KUMAR MISHRA VS	AGNIHOTRA SAHU VS	// 0	
252	D-WP(C)/52127/2024	STATE OF ODISHA ARPITA PANDAB VS	SUSANTA KUMAR MISHRA VS	// 0	
253	D-WP(C)/52128/2024	STATE OF ODISHA M/S.JASODA NURSING SCHOOL, SUBARNAPUR VS	SUBHANKAR ROUT VS	// 0	
254	D-WP(C)/52130/2024	STATE OF ODISHA CHANDRA SEKHAR MOHANTY VS	SOUMYA RANJAN DAS VS	// 0	
255	D-WP(C)/52131/2024	STATE OF ODISHA SRI KHAGESWAR MAHANANDA VS	ANNAPURNA NAYAK VS	// 0	
256	D-WP(C)/52133/2024	STATE OF ODISHA HIMANSU BHUSAN SAHOO VS	RABI NARAYAN BEHERA VS	// 0	
257	D-WP(C)/52134/2024	STATE OF ODISHA GOBARDHAN HATI VS	HRUDANANDA MOHAPATRA VS	// 0	
258	D-WP(C)/52135/2024	STATE OF ODISHA BHAGYA DAS VS	PRATAP CHANDRA MISHRA VS	// 0	
259	D-WP(C)/52136/2024	THE PRINCIPAL ACCOUNTANT GENERAL (A AND E), ODISHA, BBSR BULATI SAHOO VS	SAMAPIKA MISHRA VS	// 0	
260	D-WP(C)/52137/2024	STATE OF ODISHA MANINI NAYAK VS	MANAS KUMAR CHAND VS	// 0	
261	D-WP(C)/52138/2024	MANAGING DIRECTOR, IDCO, BBSR ELEVAR DIGITEL INFRASTRUCTURE PRIVATE LIMITED	MANARENDRA KUMAR MOHANTY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :13/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
262	D-WP(C)/52139/2024	COLLECTOR CUM DIST.MAGISTRATE GANJAM TRILOCHAN SAHOO	SAMAPIKA MISHRA	//	
		VS	VS	()	
263	D-WP(C)/52141/2024	STATE OF ODISHA SUKANYA AGOSTI PATRA	ASHOK DAS	//	
		VS	VS	()	
264	D-WP(C)/52143/2024	THE STATE OF ODISHA GANANATH SETHY	SAMAPIKA MISHRA	//	
		VS	VS	()	
265	D-WP(C)/52144/2024	STATE OF ODISHA SRADHANJALI SAMAL	PADMANAAV BHUTIA	//	
		VS	VS	()	
266	D-WP(C)/52145/2024	SURESH SAHOO BHARAT CHANDRA BEHERA	SAMAPIKA MISHRA	//	
		VS	VS	()	
267	D-WP(C)/52146/2024	STATE OF ODISHA SIBA SHANKAR PATTANAYAK	BINI MISHRA	//	
		VS	VS	()	
268	D-ABLAPL/37646/2024	STATE OF ODISHA DEVRAJ SINGH	SANTOSH KUMAR MAHANTY	INDUSTRIAL ESTATE PS /242 /2024	AOD20240000242C202400057
		VS	VS	()	
269	D-ABLAPL/37647/2024	STATE OF ODISHA MANISH AGARWAL	DEVASHIS PANDA	MALKANGIRI /401 /2020	AOR20220001247C202400032
		VS	VS	()	
270	D-ABLAPL/37648/2024	STATE OF ODISHA AJAYA JENA	SATYAJIT MOHAPATRA	TIHIDI /434 /2024	
		VS	VS	()	
271	D-ABLAPL/37649/2024	STATE OF ODISHA MD. SAHIL	ANIRUDHA DAS	TITILAGARH /354 /2024	
		VS	VS	()	
272	D-ABLAPL/37650/2024	STATE OF ODISHA DIBAKAR DAS @ BUTU	ARIJEET MISHRA	KOREI /448 /2024	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :13/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-ABLAPL/37651/2024	STATE OF ODISHA SUSHANTA MAHANTA VS	ARIJEET MISHRA VS	// KALINGA NAGAR /315 /2024 ()	
274	D-ABLAPL/37652/2024	STATE OF ODISHA LADI ESWAR RAO VS	JEETENDRA SAHU VS	// GUNUPUR /122 /2015 ()	
275	D-ABLAPL/37653/2024	STATE OF ODISHA SONALI PRADHAN VS	MOHANDRA DALAI VS	// BENTKAR (42 MOUZA) UPD CUTTACK /324 /2024 ()	
276	D-ABLAPL/37654/2024	STATE OF ODISHA SANTOSH NAIK VS	SIDHARTHA MISHRA VS	// KASHIPUR /12 /2024 ()	
277	D-ABLAPL/37657/2024	STATE OF ODISHA SARASWATI PRADHAN VS	BIBHUTI RANJAN MOHANTY VS	// KUJANGA /380 /2024 ()	
278	D-ABLAPL/37664/2024	STATE OF ODISHA RUDRA NARAYAN DAS VS	PRANAB RANJAN CHHATOI VS	// / /0 ()	
279	D-ABLAPL/37667/2024	STATE OF ODISHA KISHORE CHANDRA SAHOO VS	RAKESH BEHERA VS	// COLLIERY /203 /2019 ()	
280	D-ABLAPL/37668/2024	STATE OF ODISHA SUBASINI NAYAK VS	SANGRAM RATH VS	// GOP /173 /2017 ()	
281	D-ABLAPL/37669/2024	STATE OF ODISHA RAJENDRA JENA @ CHIKUN JENA VS	BIJAYA KUMAR RAGADA VS	// DHENKANAL SADAR /939 /2024 ()	
282	D-ABLAPL/37671/2024 ABLAPL/14415/2024	STATE OF ODISHA NIRANJAN BEHERA VS	KUMAR PRAJWAL VS	// JAJPUR TOWN /469 /2024 ()	
283	D-ABLAPL/37672/2024	STATE OF ODISHA SANJIB KUMAR PUTEL @ SANA PUTEL @ SANJIB PUTE VS	UDHIR KUMAR DORA VS	// BOLANGIR SADAR /503 /2024 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :13/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-ABLAPL/37674/2024	KAMESWAR NAIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	BISSAMCUTTACK /196 /2024 () //	
285	D-ABLAPL/37679/2024	KANHU BEHERA VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS	//0 () //	
286	D-ABLAPL/37682/2024	MINATI RANA @ MINATI PAL VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /295 /2024 () //	
287	D-ABLAPL/37684/2024	RANJIT ATAUALI @ ADAJUALI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /356 /2024 () //	
288	D-ABLAPL/37687/2024	SIULI @ SHIULI BEHERA VS STATE OF ODISHA	ASIT KUMAR JENA VS	TALASARI MARINE /96 /2024 () //	
289	D-ABLAPL/37688/2024	MANOJ KUMAR HUI VS STATE OF ODISHA	ASIT KUMAR JENA VS	JALESWAR /561 /2024 () //	
290	D-ABLAPL/37691/2024	ANUP JENA @ BABU VS STATE OF ODISHA	ASIT KUMAR JENA VS	JALESWAR /587 /2024 () //	
291	D-ABLAPL/37695/2024	KASIM KHAN @ KASHIM KHAN VS STATE OF ODISHA	SANJIT MISHRA VS	ATHGARH /304 /2024 () //	
292	D-ABLAPL/37697/2024	PRABHUDATTA KARNA @ PRATAP KARNA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BOUDH /398 /2024 () //	
293	D-ABLAPL/37706/2024	NAUSHAD ALAM VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /398 /2024 () //	
294	D-ABLAPL/37707/2024	JANARDAN BHOI VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	RENGALI /274 /2024 () //	
295	D-ABLAPL/37714/2024	SUBASH KUMAR BISWAL	TEENA PATRA	JAGATPUR /613 /2024	

ORISSA HIGH COURT

FILING REPORT AS ON :13/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/37716/2024	SUSANTA DAS	ANUPAM DASH	GRAM GANJAM /99 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/37717/2024	ANUKULA PADMANABHA BEHERA @ ANUKULA PADMABHUS & BEHERA	BIBIKANANDA MAHAPATRA	RAYAGADA TOWN /190 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/37718/2024	RABI @ RABINDRA MALIK	BIBIKANANDA MAHAPATRA	SUKINDA /72 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/37721/2024	DURDHANTA BARIK	KULDEEP NARAYANA PANDA	DHARAMGARH /303 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/37727/2024	RAJKISHORE JENA	PRADIPTA BEURA	TIGIRIA /257 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/37729/2024	GANESH SAHOO @ GANESWAR SAHOO	JAYADEBA BEHERA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/37731/2024	PUSPALATA JENA	SIDHARTHA MISHRA	TIRTOL /599 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/37732/2024	AJIT KUMAR PALAKA	SRIKANTA MAHUNTA	GUNUPUR /66 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/37734/2024	BUDHADEB JENA	SIDHARTHA MISHRA	TIRTOL /604 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/37735/2024	BHAGIRATHI CHAMPATI	JYOTIRMAYA SAHOO	NIRAKARPUR /306 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/37736/2024	KARNADEB BEHERA	JYOTIRMAYA SAHOO	NIRAKARPUR /305 /2024	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :13/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/37738/2024	STATE OF ODISHA KALI KIRAN SAHU VS	JYOTIRMAYA SAHOO VS	// BADABAZAR /423 /2024 ()	
308	D-ABLAPL/37740/2024	STATE OF ODISHA RAJENDRA SWAIN VS	JYOTIRMAYA SAHOO VS	// BEGUNIAPADA /543 /2023 ()	
309	D-ABLAPL/37742/2024	STATE OF ODISHA CHATURTHA PADHAN VS	IPSIT AUROBINDO ACHARYA VS	// BARGARH /627 /2024 ()	
310	D-ABLAPL/37753/2024	STATE OF ODISHA TAPAN DHANGADAMAJI VS	JNYANANANDA PANDA VS	// KESINGA /196 /2024 ()	
311	D-ABLAPL/37754/2024	STATE OF ODISHA SYAMASUNDAR MALIK@SHYAM SUNDAR MALIK VS	BADAL KUMAR BEHERA VS	// SORO /1024 /2024 ()	AOR20220001087C202400105
312	D-ABLAPL/37756/2024	STATE OF ODISHA RAJA MANDANA @ MANDAL VS	MAHIMANANDA SWAIN VS	// SAHID NAGAR P.S. /480 /2024 ()	
313	D-ABLAPL/37765/2024	STATE OF ODISHA JAGAT SINGH VS	JAYADEBA BEHERA VS	// /0 ()	
314	D-ABLAPL/37767/2024	STATE OF ODISHA PRAMOD PRADHAN VS	REHENA KHATUN VS	// /0 ()	
315	D-ABLAPL/37769/2024	STATE OF ODISHA PANCHANAN MALLIK @ PANCHUA MALLIK VS	JAYANTA KUMAR MAJHI VS	// BASTA /31 /2024 ()	
316	D-ABLAPL/37770/2024	STATE OF ODISHA AJAY KUMAR BEHERA VS	AMULYA RATNA PANDA VS	// BASTA /247 /2024 ()	
317	D-ABLAPL/37776/2024	STATE OF ODISHA MADHAB BEHERA @ MADHABA BEHERA VS	SANJIB KUMAR BHANJADEO VS	// /0 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :13/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/37781/2024	SANTOSH KUMAR SAHU VS STATE OF ODISHA(VIG.)	ABHILASH MISHRA VS	SAMBALPUR VIGILANCE /12 /2021 () //	
319	D-ABLAPL/37784/2024	MD. ASHRAFUL @ ASRAFUL @ CHHOTU VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	LAHUNIPADA /252 /2024 () //	
320	D-ABLAPL/37786/2024	SUNIL KUMAR BEHERA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	BADAMBADI /385 /2024 () //	
321	D-ABLAPL/37789/2024	SOMANATH MARTHA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	INFOVALLY UPD BHUBANESWAR /86 /2024 () //	
322	D-ABLAPL/37794/2024	RAGHUNATH SAHU VS STATE OF ODISHA	PRASANNA KUMAR PANDA VS	BADAGODA P.S. /757 /2024 () //	
323	D-ABLAPL/37795/2024	GIRISH PADHAN VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	// () //	AOD20240000391C202400114
324	D-ABLAPL/37796/2024	SINDHU A.S VS STATE OF ODISHA	RAMESH SAHOO VS	JHIRPANI P.S. /187 /2024 () //	

ORISSA HIGH COURT

MISC CASES FILED on :13/12/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ADMLS/6257/2024 ADMLS/1/2024	PARADIP INTERNATIONAL CARGO TERMS MP	SATIYA VISWAKSINI MOHANTY, P.KAMAT	24/2024
2	D-ADMLS/6257/2024 ADMLS/1/2024	PARADIP INTERNATIONAL CARGO TERMS MP	SATIYA VISWAKSINI MOHANTY, P.KAMAT	25/2024
3	D-WPCRL/36861/2024 WPCRL/ /	PUSPITA SUBHASARSINEE PANDA MP	DEBADATTA MOHANTY	45/2024
4	D-TRPCRL/37761/2024 TRPCRL/ /	SABITA BARADA MP	RABINDRA NATH BARIK	103/2024
5	D-JCRLA/168/2023 JCRLA/168/2023	BALABHADRA MUNDA MP	RASHMI REKHA PRADHAN	277/2024
6	D-JCRLA/12858/2024 JCRLA/61/2024	SIBA MUNDA MP	AUROLINA PAL	278/2024
7	D-JCRLA/29/2015 JCRLA/29/2015	GANESWAR@RAJA MOHANTA MP	SRI RAMANI PATTNAIK	279/2024
8	D-JCRLA/29/2015 JCRLA/29/2015	GANESWAR@RAJA MOHANTA MP	SRI RAMANI PATTNAIK	280/2024
9	D-CRLMP/31166/2024 CRLMP/1427/2024	JASASWEE HARICHANDAN RAY MP	MANOJ KUMAR PATI	281/2024
10	D-TRP(C)/52038/2024 TRP(C)/ /	SMITASHREE KABI @ DAS MP	SRICHARAN DAS	429/2024
11	D-LAA/112/2019 LAA/112/2019	UNION OF INDIA MP	SATYA SINDHU KASHYAP	447/2024
12	D-LAA/112/2019 LAA/112/2019	UNION OF INDIA MP	SATYA SINDHU KASHYAP	448/2024
13	D-RVWPET/14994/2024 RVWPET/77/2024	SANTOSH ADHIKARI MP	ADV	467/2024
14	D-RVWPET/52074/2024 RVWPET/ /	SUSHIL KUMAR KAR MP	SWAPNA KUMAR OJHA	468/2024
15	D-RVWPET/50860/2024 RVWPET/ /	GARGI BISWAS MP	RAJJEET ROY	469/2024
16	D-RPFAM/52069/2024 RPFAM/ /	ANSHUMAN SUBUDHI MP	RABINDRA NATH PRUSTY	555/2024
17	D-RPFAM/52069/2024 RPFAM/ /	ANSHUMAN SUBUDHI MP	RABINDRA NATH PRUSTY	556/2024
18	D-RPFAM/52080/2024 RPFAM/ /	JYOTI PRAKASH BEHERA MP	JAYADEBA BEHERA	557/2024
19	D-RPFAM/52080/2024 RPFAM/ /	JYOTI PRAKASH BEHERA MP	JAYADEBA BEHERA	558/2024
20	D-RPFAM/52114/2024 RPFAM/ /	MANASI BEHERA MP	LINGARAJ SARANGI	559/2024
21	D-RPFAM/52142/2024 RPFAM/ /	RUPES SWAIN @ RUPESH KUMAR SWAIN MP	BAIJAYANTI MOHANTY	560/2024
22	D-RPFAM/52142/2024 RPFAM/ /	RUPES SWAIN @ RUPESH KUMAR SWAIN MP	BAIJAYANTI MOHANTY	561/2024
23	D-MATA/51909/2024 MATA/ /	VIKASH KHILAR MP	SOUMYA MISHRA	572/2024
24	D-MATA/51990/2024 MATA/ /	SUBRAT UPADHYAYA MP	RANJAN BARIK	573/2024
25	D-MATA/51330/2024 MATA/ /	KISHORI @ REENA @ PRIYAMBADA THAKUR MP	MALATI KISHORE PANDA	574/2024
26	D-CMAYPL/52035/2024	RAGHUKUL TILAK BISWAL	ADV.	

27	CMAPL/ / D-CMAPL/52035/2024	MP RAGHUKUL TILAK BISWAL	ADV.	630/2024
28	CMAPL/ / D-CMAPL/5626/2024	MP RAMA CHANDRA PANDA	M/S B.BHUYAN, B.N.DAS, M.K.BEHERA	631/2024
29	CMAPL/118/2024 D-CMAPL/52140/2024	MP NAMITA SAMANTARY	ADV.	632/2024
30	CMAPL/ / D-FAO/52025/2024	MP KHUDIYA DEVI	SATYABAN SAHOO	633/2024
31	FAO/ / D-FAO/50302/2024	MP LEGAL MANAGER, M/S. ORIENTAL INSURANCE	SOMNATH CHOUDHURY KHURDA	1037/2024
32	FAO/ / D-SA/275/1989	MP CHAKRADHAR	M/S.S.K.NAYAK,DEBASIS NAYAK,S.K.SAHU	1038/2024
33	SA/275/1989 D-SA/20/1994	MP MALLI	M/S.P.K.KHUNTIA	1128/2024
34	SA/20/1994 D-SA/20/1994	MP MALLI	M/S.P.K.KHUNTIA	1129/2024
35	SA/20/1994 D-SA/20/1994	MP MALLI	M/S.P.K.KHUNTIA	1130/2024
36	SA/20/1994 D-SA/174/1997	MP STATE	A.S.C	1131/2024
37	SA/174/1997 D-SA/174/1997	MP STATE	A.S.C	1132/2024
38	SA/174/1997 D-SA/174/1997	MP STATE	A.S.C	1133/2024
39	SA/174/1997 D-SA/174/1997	MP STATE	A.S.C	1134/2024
40	SA/174/1997 D-SA/174/1997	MP STATE	A.S.C	1135/2024
41	SA/174/1997 D-SA/174/1997	MP STATE	A.S.C	1136/2024
42	SA/174/1997 D-SA/174/1997	MP STATE	A.S.C	1137/2024
43	SA/174/1997 D-SA/174/1997	MP STATE	A.S.C	1138/2024
44	SA/174/1997 D-SA/174/1997	MP STATE	A.S.C	1139/2024
45	SA/174/1997 D-SA/174/1997	MP STATE	A.S.C	1140/2024
46	SA/174/1997 D-SA/174/1997	MP STATE	A.S.C	1141/2024
47	SA/174/1997 D-SA/174/1997	MP STATE	A.S.C	1142/2024
48	SA/174/1997 D-CRLREV/37710/2024	MP RANJAN KUMAR SAHU	BISWA KUMAR MISHRA	1143/2024
49	CRLREV/ / D-CRLREV/37712/2024	MP BHOLANATH PANDEY	MOHAMMAD MUSTAQ ANSARI	1154/2024
50	CRLREV/ / D-CRLREV/37728/2024	MP DEBENDRA KUMAR PANDA	JAJATI KESHARI KHUNTIA	1155/2024
51	CRLREV/ / D-CRLREV/37748/2024	MP RAJU @ RAJMOHAN BHOTRA	TUKUNA KUMAR MISHRA	1156/2024
52	CRLREV/ / D-CRLREV/37748/2024	MP RAJU @ RAJMOHAN BHOTRA	TUKUNA KUMAR MISHRA	1157/2024
53	CRLREV/ / D-RSA/183/2022	MP SAYAD SADIK HOSEN	SAMIR KUMAR MISHRA	1158/2024
54	RSA/183/2022 D-RSA/389/2003	MP BHAJAHARI ROUT	MR.J.K.MISHRA	1461/2024
55	RSA/389/2003 D-RSA/8/2023	MP SANTOSH RAM	B.S.PANIGRAHI	1462/2024
56	RSA/8/2023 D-RSA/12/2011	MP GM,LAKHANPUR AREA	MR.SOMADARSAN MOHANTY	1463/2024
57	RSA/12/2011 D-RSA/167/2012	MP RAMA CH.PANDA	M/S.DAMODAR DEO	1464/2024
	RSA/167/2012	MP		1465/2024

58	D-RSA/218/2012 RSA/218/2012	RAMA CH.PANDA MP	M/S.DAMODAR DEO	1466/2024
59	D-RSA/52129/2024 RSA/ /	SUSHAMA JENA @ BEDANTA MP	BIBEKANANDA BHUYAN	1467/2024
60	D-CMP/45113/2024 CMP/1217/2024	A(ELA) RAGHUNATH MP		1506/2024
61	D-CMP/52072/2024 CMP/ /	SUKANTA KAR MP	SUKANTA KUMAR NAYAK	1507/2024
62	D-BLAPL/34014/2024 BLAPL/11549/2024	LITUNA @ SADANANDA DAS MP	MALAYA KUMAR SWAIN	1637/2024
63	D-BLAPL/34319/2024 BLAPL/11551/2024	BARUN NAG MP		1638/2024
64	D-BLAPL/35120/2024 BLAPL/11803/2024	TAPAS RANJAN MOHAPATRA MP		1639/2024
65	D-BLAPL/15629/2024 BLAPL/5333/2024	JITUN POLAI MP		1640/2024
66	D-BLAPL/18015/2024 BLAPL/6225/2024	ANAND KUMAR AGARWAL MP	TANMAY MISHRA,G.R.JENA, CHANDANA TRIPATHY,M/S MILAN KA	1641/2024
67	D-BLAPL/25834/2024 BLAPL/9061/2024	RAMAKANTA JANI MP		1642/2024
68	D-ABLAPL/1647/2024 ABLAPL/594/2024	DEEPAK @ DIPAK BERA MP	SURESH KUMAR JENA	2837/2024
69	D-ABLAPL/33792/2024 ABLAPL/12768/2024	CHINMAYA BEHERA MP		2838/2024
70	D-ABLAPL/36156/2024 ABLAPL/13778/2024	RINKU SINGH @ HARPREET @ HARPIT SINGH MP		2839/2024
71	D-ABLAPL/37314/2024 ABLAPL/14425/2024	ABHISHEK MOHANTY MP	NIRANJAN LENKA	2840/2024
72	D-ABLAPL/35466/2024 ABLAPL/13483/2024	SANTOSH KUMAR KAR @ SANTOSH KAR MP		2841/2024
73	D-ABLAPL/33986/2024 ABLAPL/12842/2024	SUKURIA MALLICK MP		2842/2024
74	D-ABLAPL/30463/2024 ABLAPL/11502/2024	DHARANIDHAR MALIK MP	SUBASH CHANDRA SAHOO	2843/2024
75	D-ABLAPL/15453/2024 ABLAPL/5749/2024	BIBHU NAYAK MP		2844/2024
76	D-ABLAPL/31864/2024 ABLAPL/11878/2024	SAJAN MAHARANA MP		2845/2024
77	D-ABLAPL/33547/2024 ABLAPL/12802/2024	RAHUL KATA @ KANTA MP		2846/2024
78	D-ABLAPL/29747/2024 ABLAPL/11087/2024	CHAITAN MARNDI MP		2847/2024
79	D-ABLAPL/34671/2024 ABLAPL/13146/2024	JYOTI RANJAN MOHAPATRA MP		2848/2024
80	D-ABLAPL/34890/2024 ABLAPL/13273/2024	CHANDAN KUMAR MOHANTY MP		2849/2024
81	D-ABLAPL/32095/2024 ABLAPL/12057/2024	BISWAMBAR SASMAL@ SASAMAL MP	RAJENDRA NARAYAN ROUT	2850/2024
82	D-ABLAPL/32093/2024 ABLAPL/12052/2024	BIDYADHAR NAHAK@BIDURA NAHAK MP	RAJENDRA NARAYAN ROUT	2851/2024
83	D-ABLAPL/697/2018 ABLAPL/697/2018	SADIR KHAN@NUR KHAN MP		2852/2024
84	D-ABLAPL/35669/2024 ABLAPL/13666/2024	SUNIL KUMAR PANDA @ SUNIL KU. PANDA MP		2853/2024
85	D-ABLAPL/27097/2024 ABLAPL/10652/2024	JITU BALIARSINGH @ JITENDRA BALIARSINGH MP		2854/2024
86	D-ABLAPL/27098/2024 ABLAPL/10190/2024	SUNIL KUMAR PRADHAN @ SURYA @ SURJYA HATAKHANDI MP		2855/2024
87	D-ABLAPL/27100/2024 ABLAPL/10172/2024	NARENDRA KUMAR CHAMPATI MP		2856/2024
88	D-ABLAPL/33888/2024 ABLAPL/12740/2024	SK. RAFIK MP		2857/2024
89	D-ABLAPL/33318/2024	SUMAN NAYAK		

	ABLAPL/12489/2024	MP		2858/2024
90	D-ABLAPL/33326/2024	SUMAN NAYAK		
	ABLAPL/12502/2024	MP		2859/2024
91	D-ABLAPL/31304/2024	SATYANARAYAN NAIK		
	ABLAPL/11904/2024	MP		2860/2024
92	D-MACA/48775/2024	D.M., M/S ORIENTAL INSURANCE CO.LTD	PRANAV KUMAR MOHANTY	
	MACA/1231/2024	MP		2980/2024
93	D-MACA/49606/2024	THE D.M, ORIENTAL INSURANCE CO. LTD	SOBHITH ROY	
	MACA/ /	MP		2981/2024
94	D-CRLA/1308/2023	DILLIP KHORA@AJAY KHORA	MANORANJAN PADHY	
	CRLA/1308/2023	MP		3229/2024
95	D-CRLA/37662/2024	BIBHUNANDAN KESHORI NAYAK	DEBA PRASAD DAS	
	CRLA/ /	MP		3230/2024
96	D-CRLA/37662/2024	BIBHUNANDAN KESHORI NAYAK	DEBA PRASAD DAS	
	CRLA/ /	MP		3231/2024
97	D-CRLA/10634/2024	PURNA CHANDRA BEHERA	M/S JNYANANANDA PANDA, M/S ADITI HOTA	
	CRLA/357/2024	MP		3232/2024
98	D-CRLA/37694/2024	SANTOSH BISWAL	JAGANNATH KAMILA	
	CRLA/ /	MP		3233/2024
99	D-CRLA/37694/2024	SANTOSH BISWAL	JAGANNATH KAMILA	
	CRLA/ /	MP		3234/2024
100	D-CRLA/35415/2024	KALAI SINGH KERAI@KALAY	KULDEEP MOHANTY	
	CRLA/1201/2024	MP		3235/2024
101	D-CRLA/37724/2024	HIMANSHU SEKHAR MAJHI	SITIKANT MISHRA	
	CRLA/ /	MP		3236/2024
102	D-CRLA/988/2023	SACHIDA BARIK@PREMALU	SARAT KUMAR JENA	
	CRLA/988/2023	MP		3237/2024
103	D-CRLA/36830/2024	JIBARDHAN@SAMARU ROUT	SARAT KUMAR JENA	
	CRLA/ /	MP		3238/2024
104	D-CRLA/37739/2024	CHAKRADHAR NAYAK	BHABANI SHANKAR DASPARIDA	
	CRLA/ /	MP		3239/2024
105	D-CRLA/37739/2024	CHAKRADHAR NAYAK	BHABANI SHANKAR DASPARIDA	
	CRLA/ /	MP		3240/2024
106	D-CRLA/37793/2024	BABJI RANA	M.R.DASH	
	CRLA/ /	MP		3241/2024
107	D-CRLA/37793/2024	BABJI RANA	M.R.DASH	
	CRLA/ /	MP		3242/2024
108	D-CRLMC/37659/2024	SRI SRI RADHA MADAN MOHAN GOSALATA	ANIL KUMAR BISHNOI ANANDA SEBASHRAMA, GANJAM	
	CRLMC/ /	MP		3318/2024
109	D-CRLMC/37659/2024	SRI SRI RADHA MADAN MOHAN GOSALATA	ANIL KUMAR BISHNOI ANANDA SEBASHRAMA, GANJAM	
	CRLMC/ /	MP		3319/2024
110	D-CRLMC/20504/2024	PINTU KUMAR SAHU	UMESH CHANDRA PATNAIK	
	CRLMC/2658/2024	MP		3320/2024
111	D-CRLMC/25220/2024	ANIRUDHA MANDAL@DINESH	BASUDEV PUJARI	
	CRLMC/3265/2024	MP		3321/2024
112	D-CRLMC/37719/2024	AJIT KUMAR SUNDHI	TIRTH KUMAR SAHU	
	CRLMC/ /	MP		3322/2024
113	D-CRLMC/35483/2024	RAJU PANDA@JAYA PANDA	ANITA SAHOO	
	CRLMC/4450/2024	MP		3323/2024
114	D-CRLMC/27996/2024	SANDHYA RANI PARIDA	BRAHMANANDA TRIPATHY	
	CRLMC/3641/2024	MP		3324/2024
115	D-CRLMC/37725/2024	SRI SRI RADHA MADAN MOHAN GOSALATA	ANIL KUMAR BISHNOI ANANDA SEBASHRAMA	
	CRLMC/ /	MP		3325/2024
116	D-CRLMC/37725/2024	SRI SRI RADHA MADAN MOHAN GOSALATA	ANIL KUMAR BISHNOI ANANDA SEBASHRAMA	
	CRLMC/ /	MP		3326/2024
117	D-CRLMC/37733/2024	DR. SATYAPRIYA SINGH	TUSAR KUMAR MISHRA	
	CRLMC/ /	MP		3327/2024
118	D-CRLMC/37733/2024	DR. SATYAPRIYA SINGH	TUSAR KUMAR MISHRA	
	CRLMC/ /	MP		3328/2024
119	D-CRLMC/18755/2024	BENIYAMOCHAN BERRO@BENYAMOCHAN BEERO		
	CRLMC/2456/2024	MP		3329/2024
120	D-CRLMC/15404/2024	SANKARSAN DALAI		
	CRLMC/2090/2024	MP		3330/2024

121	D-CRLMC/16686/2024 CRLMC/2208/2024	BASUDEV BEHERA MP	BIJAY KUMAR MOHANTY	3331/2024
122	D-CRLMC/16679/2024 CRLMC/2220/2024	BASUDEV BEHERA MP	BIJAY KUMAR MOHANTY	3332/2024
123	D-CRLMC/16689/2024 CRLMC/2196/2024	BASUDEV BEHERA MP	BIJAY KUMAR MOHANTY	3333/2024
124	D-CRLMC/16692/2024 CRLMC/2197/2024	BASUDEV BEHERA MP	BIJAY KUMAR MOHANTY	3334/2024
125	D-CRLMC/37745/2024 CRLMC/ /	KARTIKA LAMA@BAHADUR MP	PRANAYA KUMAR MAHARAJ	3335/2024
126	D-CRLMC/37759/2024 CRLMC/ /	KARTIKA LAMA@BAHADUR MP	PRANAYA KUMAR MAHARAJ	3336/2024
127	D-CRLMC/37771/2024 CRLMC/ /	KARTIKA LAMA@BAHADUR MP	PRANAYA KUMAR MAHARAJ	3337/2024
128	D-CRLMC/16682/2024 CRLMC/2224/2024	BASUDEV BEHERA MP	BIJAY KUMAR MOHANTY	3338/2024
129	D-CRLMC/37777/2024 CRLMC/ /	KARTIKA LAMA@BAHADUR MP	PRANAYA KUMAR MAHARAJ	3339/2024
130	D-CRLMC/37779/2024 CRLMC/ /	KARTIKA LAMA@BAHADUR MP	PRANAYA KUMAR MAHARAJ	3340/2024
131	D-CRLMC/37782/2024 CRLMC/ /	KARTIKA LAMA@BAHADUR MP	PRANAYA KUMAR MAHARAJ	3341/2024
132	D-CRLMC/37783/2024 CRLMC/ /	KARTIKA LAMA@BAHADUR MP	PRANAYA KUMAR MAHARAJ	3342/2024
133	D-CRLMC/37785/2024 CRLMC/ /	DIPTIMANI KUMBHAR MP	SUSHANTA KUMAR JOSHI	3343/2024
134	D-WA/51982/2024 WA/ /	STATE OF ODISHA MP	SANJAY RATH, A.G.A.	8641/2024
135	D-WA/51982/2024 WA/ /	STATE OF ODISHA MP	SANJAY RATH, A.G.A.	8642/2024
136	D-WA/51982/2024 WA/ /	STATE OF ODISHA MP	SANJAY RATH, A.G.A.	8643/2024
137	D-WA/51983/2024 WA/ /	STATE OF ODISHA MP	A.G.A..	8644/2024
138	D-WA/51983/2024 WA/ /	STATE OF ODISHA MP	A.G.A..	8645/2024
139	D-WA/51984/2024 WA/ /	STATE OF ODISHA MP	SANJAY RATH ,A.G.A	8646/2024
140	D-WA/51984/2024 WA/ /	STATE OF ODISHA MP	SANJAY RATH ,A.G.A	8647/2024
141	D-WA/51984/2024 WA/ /	STATE OF ODISHA MP	SANJAY RATH ,A.G.A	8648/2024
142	D-WA/52014/2024 WA/ /	PUSPALATA MISHRA MP	SUSHANTA KUMAR MISHRA	8649/2024
143	D-WA/50683/2024 WA/ /	SANTOSH KUMAR SAHU MP	SOUMYA MISHRA	8650/2024
144	D-WA/51985/2024 WA/ /	STATE OF ODISHA MP	JAYANTA KUMAR BAL	8651/2024
145	D-WA/51985/2024 WA/ /	STATE OF ODISHA MP	JAYANTA KUMAR BAL	8652/2024
146	D-WA/51985/2024 WA/ /	STATE OF ODISHA MP	JAYANTA KUMAR BAL	8653/2024
147	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	8654/2024
148	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP		8655/2024
149	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	8656/2024
150	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP		8657/2024
151	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP		8658/2024
152	D-WA/51981/2024	STATE OF ODISHA	PRAVAT KUMAR PANDA , A.S.C	

	WA/ /	MP		8659/2024
153	D-WA/51981/2024	STATE OF ODISHA	PRAVAT KUMAR PANDA , A.S.C	
	WA/ /	MP		8660/2024
154	D-WA/52066/2024	UNION OF INDIA	BISWAJIT MAHARANA, (C.G.C.)	
	WA/ /	MP		8661/2024
155	D-WA/52066/2024	UNION OF INDIA	BISWAJIT MAHARANA, (C.G.C.)	
	WA/ /	MP		8662/2024
156	D-WA/52066/2024	UNION OF INDIA	BISWAJIT MAHARANA, (C.G.C.)	
	WA/ /	MP		8663/2024
157	D-WA/52123/2024	BIBHUTI BHUSAN PATI	SAMIR KUMAR MISHRA, (SR.ADV.)	
	WA/ /	MP		8664/2024
158	D-WP(C)/51987/2024	M/S KALE AND CO, KOLKATA	SARADA PRASANNA SARANGI	
	WP(C)/31589/2024	MP		16907/2024
159	D-WP(C)/51988/2024	G.D.MINING PVT. LTD., KOLKATA	SARADA PRASANNA SARANGI	
	WP(C)/31591/2024	MP		16908/2024
160	D-WP(C)/51989/2024	SABITA PATEL	SOUMENDRA PATTANAİK	
	WP(C)/31601/2024	MP		16909/2024
161	D-WP(C)/51992/2024	SRIKANTA KUMAR MAİKAP	SOUMENDRA PATTANAİK	
	WP(C)/ /	MP		16910/2024
162	D-WP(C)/51991/2024	BIRAM BANKIRA	ARIJEET MISHRA	
	WP(C)/31585/2024	MP		16911/2024
163	D-WP(C)/51993/2024	RASHMIKANTA MUDULI	BRUNDABAN ROUT	
	WP(C)/ /	MP		16912/2024
164	D-WP(C)/51438/2024	BANSHIDHAR MOHANTY	JYOTIRMAY GUPTA	
	WP(C)/31381/2024	MP		16913/2024
165	D-WP(C)/51995/2024	UMERI DISTILLERY PVT. LTD.,KORAPUT	BIRAJA PRASANNA DAS	
	WP(C)/31646/2024	MP		16914/2024
166	D-WP(C)/51999/2024	SABITA MOHANTY	SOUMIK SPANDAN TRIPATHY	
	WP(C)/31593/2024	MP		16915/2024
167	D-WP(C)/50979/2024	MAA TARINI TIPPER AND TRUCK OWNERS ASSOCIATION	SANDESH KUMAR KEONJHAR	
	WP(C)/30915/2024	MP		16916/2024
168	D-WP(C)/42477/2024	MUKESH AGRAWAL	ACHYUTANANDA PATTANAİK	
	WP(C)/25901/2024	MP		16917/2024
169	D-WP(C)/52001/2024	THE MANAGING DIRECTOR, ORISSA STATE COOPERATIVE MILK PRODUCERS FEDERATION LTD. (OMFED), BATA	SAURABH KUMAR	
	WP(C)/31641/2024	MP		16918/2024
170	D-WP(C)/52003/2024	PINTU SAMAL	SOUMYA MISHRA	
	WP(C)/ /	MP		16919/2024
171	D-WP(C)/52004/2024	RAMA CHANDRA SAHOO @ RAM CHANDRA SAHOO	ROISWANI MISHRA	
	WP(C)/ /	MP		16920/2024
172	D-WP(C)/40132/2023	DAMBRUDHAR MURMU		
	WP(C)/40132/2023	MP		16921/2024
173	D-WP(C)/52005/2024	KASTU SAHOO	SOUMYA MISHRA	
	WP(C)/ /	MP		16922/2024
174	D-WP(C)/52007/2024	SANTANU KUMAR DAS	MANOJA KUMAR KHUNTIA	
	WP(C)/ /	MP		16923/2024
175	D-WP(C)/52009/2024	BEENAPANI DEGREE COLLEGE, DHUMABARA	PRASANTA KUMAR MISHRA	
	WP(C)/ /	MP		16924/2024
176	D-WP(C)/52010/2024	SANJAYA KUMAR MOHANTY	SATYABRATA MOHANTY (1)	
	WP(C)/31657/2024	MP		16925/2024
177	D-WP(C)/49170/2024	MAA ASHURAGADIAN WOMEN SELF HELP GROUP	SUBARNAPUR	
	WP(C)/29405/2024	MP		16926/2024
178	D-WP(C)/52012/2024	SUDIPTA KUMAR SATAPATHY	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		16927/2024
179	D-WP(C)/52013/2024	MADHAB KUMAR GOAL	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		16928/2024
180	D-WP(C)/23431/2024	SUKADEV MANTHAN	ABHILASH ROUSTRAY	
	WP(C)/13908/2024	MP		16929/2024
181	D-WP(C)/50043/2024	THE MANAGING COMMITTEE OF THE WEDDING SCHOOL FOR THE BLIND, BALASORE		
	WP(C)/30529/2024	MP		16930/2024
182	D-WP(C)/3550/2022	MUKTESWAR MAHANANDIA	TRILOCHAN DASH	
	WP(C)/3550/2022	MP		16932/2024
183	D-WP(C)/33454/2023	LIHIT GURUDIA	SUBHASREE MOHANTY	
	WP(C)/33454/2023	MP		16933/2024

184	D-WP(C)/33457/2023 WP(C)/33457/2023	BIPRA KANDHAPANI MP	SUBHASREE MOHANTY	16934/2024
185	D-WP(C)/52017/2024 WP(C)/31622/2024	SANJIB KUMAR MOHAPATRA MP	SOUMYA MISHRA	16935/2024
186	D-WP(C)/26117/2024 WP(C)/14708/2024	KRUPASINDHU SWAIN MP	SUBHASREE MOHANTY	16936/2024
187	D-WP(C)/9626/2018 WP(C)/9626/2018	CHINTAMANI BARIK MP		16937/2024
188	D-WP(C)/52020/2024 WP(C)/ /	B-ONE BUSINESS HOUSE PRIVATE LIMITED, KALHORA MP	HAJIBHARAGURU MOHAPATRA	16938/2024
189	D-WP(C)/52021/2024 WP(C)/31616/2024	MAHURI HEMBRAM MP	BIDESH RANJAN BEHERA	16939/2024
190	D-WP(C)/52026/2024 WP(C)/ /	SHREEMAYEE SWETA SNIGDHA MISHRA MP	BANSHIDHAR SATAPATHY	16940/2024
191	D-WP(C)/52029/2024 WP(C)/ /	KULAMANI BHOI MP	DIGAMBARA MISHRA	16941/2024
192	D-WP(C)/28680/2024 WP(C)/16824/2024	LAXMIDHAR BISWAL MP		16942/2024
193	D-WP(C)/41287/2024 WP(C)/24383/2024	SUBASH CHANDRA DEHURY MP	MOHIT AGARWAL	16943/2024
194	D-WP(C)/40270/2024 WP(C)/24914/2024	BIJAY KUMAR SWAIN MP		16944/2024
195	D-WP(C)/52034/2024 WP(C)/ /	JAMUNA HEMBRUM MP	GYANESWAR SATPATHY	16945/2024
196	D-WP(C)/50636/2024 WP(C)/31427/2024	RAJDHANI SYSTEMS AND ESTATES PVT LTD, BBSR MP	RAJESH SUHAIL	16946/2024
197	D-WP(C)/24512/2024 WP(C)/16562/2024	MANORANJAN ROUT MP	LALIT NARAYAN PATNAIK	16947/2024
198	D-WP(C)/52039/2024 WP(C)/ /	LAXMIDHAR NATH MP	SURESH KUMAR PANDA	16948/2024
199	D-WP(C)/52041/2024 WP(C)/ /	SANJIB KUMAR JENA MP	AMIYA KUMAR MOHANTY	16949/2024
200	D-WP(C)/17670/2024 WP(C)/9896/2024	BANSIDHAR BEHERA MP		16950/2024
201	D-WP(C)/52046/2024 WP(C)/ /	M/S ASHOK KUMAR SINGH, JHARSUGUDA MP	KAJAL SAHOO	16951/2024
202	D-WP(C)/52058/2024 WP(C)/ /	RITANJALI @ REETANJALI NAYAK MP	PRAJIT KUMAR PRADHAN	16952/2024
203	D-WP(C)/52068/2024 WP(C)/ /	M/S BAJARANGBALI COAL AGENCY AND MP	PRASHANT KUMAR PRADHAN	16953/2024
204	D-WP(C)/52067/2024 WP(C)/ /	RASMITA SWAIN MP	SAIBRATA RATH	16954/2024
205	D-WP(C)/48955/2024 WP(C)/ /	BIMAL LOCHAN SAHU MP	SOUGAT DASH	16955/2024
206	D-WP(C)/48954/2024 WP(C)/ /	BIMAL LOCHAN SAHU MP	SOUGAT DASH	16956/2024
207	D-WP(C)/1126/2016 WP(C)/1126/2016	STATE OF ODISHA MP	M/S.SIDHARTH PRASAD DAS, S.K.MOHANTY	16957/2024
208	D-WP(C)/52082/2024 WP(C)/ /	ANAMA BAGARTI MP	SASWATI MOHAPATRA	16958/2024
209	D-WP(C)/52052/2024 WP(C)/ /	ABHISHEK PATNAIK MP	SOUBHAGYA SWAIN	16959/2024
210	D-WP(C)/5507/2023 WP(C)/5507/2023	GAYATREE SETHI MP		16960/2024
211	D-WP(C)/6949/2023 WP(C)/6949/2023	NIHARIKA SAMANTARAY MP		16961/2024
212	D-WP(C)/52097/2024 WP(C)/ /	RAJU PATRA MP	KANANBALA ROY CHOUDHURY	16962/2024
213	D-WP(C)/52100/2024 WP(C)/ /	RABINDRA KUMAR NAYAK MP	GOPINATH MISHRA	16963/2024
214	D-WP(C)/52100/2024 WP(C)/ /	RABINDRA KUMAR NAYAK MP	GOPINATH MISHRA	16964/2024
215	D-WP(C)/52102/2024	MANMOHAN SETHI	KANANBALA ROY CHOUDHURY	

	WP(C)/ /	MP		16965/2024
216	D-WP(C)/52104/2024	SATYABRATA OJHA	PRASANTA KUMAR JENA	
	WP(C)/ /	MP		16966/2024
217	D-WP(C)/51986/2024	AMULYA DAS @ AMULYA KUMAR DAS	JYOTI RANJAN DEO	
	WP(C)/ /	MP		16967/2024
218	D-WP(C)/52106/2024	UTKAL KESHORI DAS	DHARMENDRA SETHY	
	WP(C)/ /	MP		16968/2024
219	D-WP(C)/15253/2024	SANGRAM WOMEN SELF HELP GROUP, NANKARANHILASADARPANJAM		
	WP(C)/10394/2024	MP		16969/2024
220	D-WP(C)/52107/2024	MURALIDHAR JENA	JAGAJIBAN PRADHAN	
	WP(C)/ /	MP		16970/2024
221	D-WP(C)/52108/2024	M/S, COASTAL CONSTRUCTION, JAGATSINGHPUR	SINCHUKUMAR DASH	
	WP(C)/31658/2024	MP		16971/2024
222	D-WP(C)/52111/2024	PURAN MAJHI	SUSHANTA KUMAR JOSHI	
	WP(C)/ /	MP		16972/2024
223	D-WP(C)/52032/2024	ABHISHEK PATNAIK	SOUBHAGYA SWAIN	
	WP(C)/ /	MP		16973/2024
224	D-WP(C)/52116/2024	DEBASIS SAHOO	SACHIDANANDA SAHOO	
	WP(C)/ /	MP		16974/2024
225	D-WP(C)/50494/2024	ANADI NAYAK	CHITTA RANJAN PATTNAIK	
	WP(C)/30624/2024	MP		16975/2024
226	D-WP(C)/52126/2024	ROSHAN KUMAR MISHRA	AGNIHOTRA SAHU	
	WP(C)/ /	MP		16976/2024
227	D-WP(C)/52125/2024	INSECTIKA BIOTECH PRIVATE LIMITED, BISHRIKANTA MOHAPATRA		
	WP(C)/ /	MP		16977/2024
228	D-WP(C)/51820/2024	KRUSHNA MOHAPATRA	ASHOK KUMAR MOHAPATRA	
	WP(C)/ /	MP		16978/2024
229	D-WP(C)/52128/2024	M/S.JASODA NURSING SCHOOL, SUBARNAPUR	ANKAR ROUT	
	WP(C)/ /	MP		16979/2024
230	D-WP(C)/52134/2024	GOBARDHAN HATI	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		16980/2024
231	D-WP(C)/52137/2024	MANINI NAYAK	MANAS KUMAR CHAND	
	WP(C)/ /	MP		16981/2024
232	D-WP(C)/52138/2024	ELEVAR DIGITEL INFRASTRUCTURE PRIVATE LIMITED, SAMARENDRA KUMAR MOHANTY		
	WP(C)/ /	MP		16982/2024
233	D-WP(C)/8346/2022	DR.NABIN KUMAR BEHERA		
	WP(C)/8346/2022	MP		16983/2024
234	D-WP(C)/52146/2024	SIBA SHANKAR PATTANAYAK	BINI MISHRA	
	WP(C)/ /	MP		16984/2024
235	D-WP(C)/52090/2024	NRUSINGHA BASTIA	SAMBEET PATTANAYAK	
	WP(C)/ /	MP		16985/2024
236	D-WP(C)/52092/2024	NARASINGHA SAHU	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		16986/2024